

Grievances of Junior Engineers of Punjab

1186. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether a high power committee has since been appointed to look into the grievances of a large number of junior engineers of Punjab;

(b) if so, the main terms and conditions of reference to the Committee including the time by which the Committee has to submit its report; and

(c) the main grievances put forward by the junior engineers?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) Does not arise.

(c) The main grievances of the Junior Engineers relate to non-acceptance of their demand or grant of basic entry scale of Rs. 2000-3500 (instead of the existing scale of Rs. 1800-3200) with promotion to the scales of Sub-Divisional Engineer and Executive Engineers after completion of five years and twelve years respectively.

Concessions to packaging Industry

1187. SHRI C. SRINIVASAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to encourage packaging industry in the small scale sector; and

(b) if so, the details thereof and the steps taken in the matter?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) Packaging industry in small scale sector can avail several State and Central level concessions which are available to other group of industries in the small scale sector such as credit facilities, concessional rate of interest, excise concessions under general exemption scheme for selected items, training facilities, reservation of items for exclusive manufacturing in small scale sector, etc.

[*Translation*]

Increase in the Transmission Capacity of Buldhana District of Maharashtra

1188. SHRI SUKHDEO NANDAJI KALE: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to increase the transmission capacity of Doordarshan Kendra in Buldhana district of Maharashtra;

(b) whether the Government also propose to set up second sub-centre in the aforesaid district;

(c) if so, the time by which it is likely to start functioning; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). Whereas there is no proposal at present to increase the power rating of the existing TV transmitter at Buldhana, it has been decided to locate another low power TV transmitter in the district at Khamgaon under Doordarshan's Annual Plan, 1990-91. The high power (10KW) TV transmitter under implementation at Aurangabad is also expected to provide TV service to parts of Buldhana

district when commissioned into service in the next few months.

[English]

Procedure to Ascertain the Period of being on live Register of Employment Exchanges

1189. DR. A.K. PATEL:
SHRI SHANKERSINH
VAGHELA:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any procedure for ascertaining as to how long a particular person has been on live register of the employment exchanges;

(b) if so, the details thereof;

(c) whether the non-compilation of such information can lead to mal-practices in employment exchanges;

(d) whether some cases have come to the notice of the Government; and

(e) if so, the nature of the cases and the remedial steps taken/proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). Information regarding the period for which a person has been on the live register can be ascertained from the records available at the Employment Exchanges.

(c) to (e). The Employment Exchanges function under the administrative control of the respective State Governments and Union Territory administrations, who have been advised to follow the procedure prescribed

in the matters of registration and maintenance of records. The complaints received against Employment Exchanges are referred to the concerned States for necessary action.

Palmyra Tapping

1190. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) the steps taken to protect the palmyra tapping occupation from deterioration;

(b) whether there is a proposal to protect the persons engaged in palmyra tapping and connected subsidiary occupations;

(c) if so, the details thereof;

(d) whether Government propose to grant subsidies and loans for purchase of utensils and fire-wood for manufacture of jaggery; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The steps taken are as follows:

1. For minimising hardship in tapping operations, aerial rope ways and using bamboo poles with nodes upto certain height of the trees have been introduced.
2. To rehabilitate tapper's family in groups, colonisation unit has been introduced providing loan to the extent of Rs. 11,000/- with four per cent interest for each tapper family.
3. Imparting training facilities at production centres of manufacturing palm products and using improved tools and implements for which